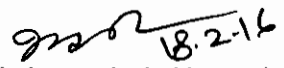


**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 19-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
2	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition No. 3/13 HI tech International Vs. Warm Forgings Pvt. Ltd.	Rajendra Salecha	Sandeep Tanjea
3	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Revision Petition No. 330/14 Madhusudan Vs. Smt. Manju Devi	Saransh Saini	Prem Krishan Sharma Govind Choudhary
4	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11778/15 Ram Niwas Saini VS. State	Dr. Mahesh Sharma	Anil Kumar Jain
5	Sh. O.P.Sharma- I RHJS (Retd. )	S.B. Civil First Appeal No.547/10 Dhan Prakash & Others Vs. Devender Kumar & Others	G.K. Garg	Surendra Kuri
6	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No.732/11 Ram Prasad Vs. Pritam Das	Vishwajeet Mantri	Sandeep Maheshwari
7	Sh. Ashwani Chobisa , Advocate	S.B. Cri. Revision Petition No. 1057/14 Santosh Bai Vs. State	Anuroop Singhi	G.S. Gautam
8	Smt. Nirmala Sharma,	S.B. Cri. Misc. Bail Application No. 11159/15 Anil Chawla Vs. State	Anoop Pareek	Rajesh Sharma
9	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 443/15 & 444/15 Arvind Kumar Vs. Dinesh Kumar	Rajeev Surana	Dr. P.C. Jain
10	Sh. Sunit Awasthi, Advocate	S.B. Civil First Appeal No.116/14 Indra Jet Singh Hora Vs. Rajendra Singh Hora	Rajat Ranjan	Manish Sharma
11	Sh. Satish Kumar Avasthi, Advocate	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

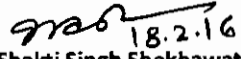
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 22-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 2347/14 Ashok Kumar Vs. Smt. Jyoti	Rahul Agarwal	J.P. Gupta
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 294/02 Balram Vs. Jaharia	R.K. Mathur	
3	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 388/15 Ranjan Kumar Vs. Pravesh Kumar	Ashvin Garg	Rinesh Gupta
4	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathshala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
5	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Writ Petition No. 14075/15, 14409/15 & 14993/15 Dilip Singh Rathore Vs. Meghna	Arvind Sharma	Rajneesh Gupta
6	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Second Appeal No. 48/01 Kamal Chand Vs. Bheru Lal	Rinesh Gupta	N.U. Qazi
7	Sh. A.K. Bajpai, Advocate	S.B. Civil Writ Petition No. 1890/16 Gaurav Gautam Vs. Smt. Supriya Sharma	Manish Sharma	Rajneesh Gupta
8	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 148/10 & 263/11 Akhilesh Arya Vs. Ajit Kumar	Rajneesh Gupta	V.S. Chauhan
9	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Bail Application No. 502/16 Lala Ram Vs. State	Manoj Ojla	Laxmi Kant Sharma
10	Sh. Alok Garg, Advocate	S. B. Civil First Appeal No. 269/11 Chogalal Vs. Laxman Singh	Praveen Jain	Dr. A.S. Khangarot
11	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 583/01 Mahavir Prasad Vs. Sh. Moti Singh	Rajvir Sharma	Arvind Bhardwaj
12	Smt. Nirmala Sharma, Advocate	D.B. Civil Misc. Appeal No. 3723/15 Hemant Gupta Vs. Smt. Shweta Gupta	R.R. Sharma	Rahul Agarwal
13	Smt. Alka Bhatnagar, Advocate	S.B. Civil First Appeal No. 244/10 Mukesh Saini Vs. Smt. Sushila	Mahesh Sharma	Alankar Khanna
14	Sh. Raj Kumar Yadev, Advocate	S.B. Cr. Misc. Petition No. 199/15 Swati Jain Vs. Abhishek Kasliwal	Mahesh Gupta	Am. Singh
15	Sh. Sageer Ahammed, Advocate	S.B. Cr. Revision Petition No.32/15 Sanjay Sen Vs. Rekha Bai	Ali Mohd. Khan	Javed Mohd. Khan
16	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 1558/16 Anurup Bhargava Vs. State	Rajesh Moondia	Lalit Sharma
17	Sh. Swaraj Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 1147/16 Lokesh Vs. State	Gayatri Rathore	Shafiq Ur Rahman

**NOTICE**

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By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)